Is it the pleasure of the House that permission be granted to Shri M. J. J. Moideen for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

SHRI Z. A. AHMAD (Uttar Pradesh): Mr. Chairman, as I rise from my seat to speak on the President's Address I am reminded of an old Sanskrit saying:

"विनाश काले विपरीत बुद्धि"

That is what is happening to the Congress today. In fact the days of the Congress are numbered. Twenty years of misrule have brought organisation to a position which to say the least is pathetic. Its leadership has lost all sense of reality. Its leadership has got habituated to living in its own ivory tower. It cannot feel the Mother Earth. This document which is a very important document, which is supposed to be the document of the year, is in our hands. This document should have clearly enunciated the policies, clearly and in a very precise manner, which the Government is going to pursue in the next one year. It should have laid the proper accent on the proper things. It should give a general picture of the shape of things to come. Unfortunately far from doing all this, this document is full of general enunciation of objectives, in an faltering promises pressions, without any reference to what they have done in the past. No picture emerges therefore as to what it is going to do in the future. A concreate picture does not emerge. Objectives have been laid down. Objectives, objectives and objectives. How long shall we put up with this enunication of objectives? We want a statement of performance. We want to know what you have done in the past and in the light of that what you propose to do in the future.

Now, Sir, the main question that faces all of us, faces you, me, Members opposite and Members here is this question: in what direction is India advancing? What is the direction of our advance? That is the key question which has to be answered. Last year I went to Yugoslavia, and one of the leaders of the Yugoslav Government asked me this question: "We are a friendly country. We can give a little aid to you. We cannot give much but we are concerned about this fact and we want to ask you this question: in which direction is your country going?" I state here clearly that I could not answer that question because I realise this fact, and I want to state it clearly and emphatically here, that we have got into the habit of playing between contradictory forces, a habit born of incorrigible decadent liberalism, playing between contradictory forces. Therefore, a positive line of advance does not emerge. Therefore, I state here that while we are discussing this question, there are so many other problems facing us, immediate problems. This question must posed fairly and squarely: what is the direction of our advance?

AN HON. MEMBER: What is the direction of advance of the Communist Party?

SHRI Z. A. AHMAD: This is not the way in which you should talk. You will get your opportunity. You tell me that we have a direction and I accept that. You tell me that our direction is to develop a mixed economy, to develop a socialist pattern of society, to develop a welfare State. I submit, Sir, with all due respect to you and to the House that to me these are mere phrases and and catchwords. They do not mean anything to me. I want to know exactly what is the com-

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tent of the socialist pattern you are developing. I wan to know precisely what is the welfare State that you are developing. I want to know precisely what is the mixed economy you want to have. Under cover of mixed economy you can do anything. Therefore I am perturbed at the whóle development and what I see with my own eves is that the record of twenty years of Congress rule is a record of dismal failure. It is a record of broken pledges and promises. It is a record of betrayal of the interests of the people. I want to assert that emphatically. The people through their own bitter experience have realised this fact. Therefore, this Congress organisation has got a knock on its head. Six or seven provices have gone, they are lost. Gone are those days when you and everybody else in India used to believe that Almighty God has given a contract to the Congress to govern this country. Political heads have rolled and basically a new situation has been created. I feel that a new political India is being born however distressed you may feel about it. But we are happy at the fact that a new political India is being born, and it is the mighty people of India who are giving birth to that new political situation. Has the Congress Government any realisation of the changes that the fourth general elections have brought about to the political life of the country? I am afraid the Congress leadership has not got that realisation. I am afraid they still think that they can happily job along. I am afraid that they explain their defeat in terms of organisational weaknesses. They do not explain it in terms of a collapse of their policies, a crisis of their policies. "Not enough money was given to the candidates": "he did not have so many cars", "he did not have the support of this fellow"; "there were some dissensions in the organisation"-that is what they say. No. These may have been there but the big fact is that the Congress and the country as a whole today are facing a crisis, a crisis of politics, a

crisis of policies, political and economic policies that have been pursued by the Congress Government for the last twenty years, and that crisis expresses itself in the form of strikes, in the form of demonstrations and in the form of massive revolt against the Congress during the elections. Therefore, this fact is to be realised by the Congress leadership. I am afraid this big there is no realisation of upheaval that has taken place in the country. There is no realisation of the intense crisis that we are facing in this Address that is in our hands. Now, Sir, what is the position in the country? Where do we stand today? I assert that every aspect of our national life is jammed. Whether take the economic aspect or the political aspect or the cultural aspect. there is a terrible jam of the whole thing. You do not know how you are going to advance. There is no positive blue-print for anything and the advance you are making is formal and nominal. Mr. Mookerjee vesterday trotted out certain figures. Well, I do not rely very much on the official figures because I know what those figures are. But after saying there are so many thousands of schools and so many thousands of dispensaries and all that, he said that it was not a bad thing for a beginning. It is Twenty years always a beginning. have passed. Still you are beginners. When will you come of age? Every time you will say, it is not tackled because this is the beginning. after five years that beginning will end, and I do not know what will start again. That is not the way in which serious problems should be tackled.

I want to take some aspects of our life which need urgent attention. Take the economic aspect. What is the position? There is a 'huge food scarcity. Wheat is being sold at half a kilo per rupee. Famine is stalking the land. Agricultural production is absolutely stagnant. Advance of industrial production is at a very low pace. Unemployment is growing rapidly, by

leaps and bounds. Whatever may be the figures given by the labour exchanges, today it is a reality-if you know your India you will admit this -that nearly 33 per cent of the Indian population is either totally unemployed or is victim of gross under-employment. That is the reality.

Motion of Thanks

Then there is inflation. What are the limits to which inflation can go? Mr. Asoka Mehta is there, he will define them. Where do we go? How high up do we go? There is concentration of wealth on the one hand; there is concentration of poverty on the other hand. It is a matter shame that 75 families of India control nearly half the capital resources of India. It is a matter of shame for a country which we say is a socialist country or a country which is going towards socialism. There is the problem of black money. And let us look at the so-called socialist sector the State sector. That is supposed to be the basis of our socialism. What is happening in the State sector? Gross mismanagement. The factories are losing, there are no profits. The whole thing is controlled by ICS and IAS men, incompetent people, people who do not know what production is and how production can be developed. And as against this background, dependence on foreign aid grows. Foreign capital is penetrating into our country to the tune of nearly Rs. 900 crores I am not exact about the figures, may be about Rs. 1,000 crores. It has already penetrated into our country. We are indebted to the tune of Rs. 5,000 crores to America and other countries. There is the PL-480. Where are we going? There is almost a collapse of our internal structure and in order to save yourselves from that collapse, you go with a beggar's bowl abroad and become the biggest international beggar.

SHRI G. H. VALIMOHMED MOMIN (Gujarat): And you also eat that food.

SHRI Z. A. AHMAD: You and I may eat that food but it will eat us up one day.

Then, planning is at a stand-still. Mr. Asoka Mehta the great planner, is not able to work out a proper line of planning; he is not able to give a firm blue-print because he has depend on foreign aid and he does not know the quantum of foreign aid that he will be able to get. Therefore, in this critical situation, what happens?

Then, take industrial production. Where do we stand? Small-scale industries are disappearing. Mediumscale industries are not growing. But monopoly is growing. How do you control that monopoly? You do not know. The Monopolics Commission's Report is there. No action has been on it so far. The banking monopoly is growing. Big commercial houses, company after company, are coming up. The State sector is almost in a state of collapse.

Therefore, I say, Sir-if you sum up this whole development, I would say that the quintessence of the Congress rule during the last 20 years in this. Internally we have been made a nation of black marketeers and externally we have been made a nation of debtors. That is the quintessence of Congress rule so far. I will put it very sharply because I feel very sharply about it.

the political Now, let us go to sphere. What is happening in the political life of our country? Reaction is raising its head. Communalism and casteism are raising their heads.

THE MINISTER OF PLANNING. PETROLEUM AND CHEMICALS SOCIAL WELFARE ASOKA MEHTA): You are co-operating.

SHRI Z. A. AHMAD: Whose operation it is and whose original sin it is, history will decide, you cannot. He laughs best who laughs last.

SHRI ASOKA MEHTA: You laughing just now.

SHRI Z. A. AHMAD: The princes and the capitalists, they are organis-

ing themselves into parties. Who is responsible for nursing these princes and princelings the rans and the maharanis? Previously, there was a popular storm against them. We thought we were saved But they Today if we were given privy purses strengthen them, they will take advantage of it and they are organising themselves into a party. And party will challenge you You still do not have the guts to challenge them. Such and such princes come into vour Cabinet with all the agents of the big monopolists and capitalists them How many are they? Look at the class composition of the new legislators that have come to Parliament. I do not want'to go into details about it. But it is a fact that there is an overloading here, an overloading of vested interests Gone are the days when the Congress used to give tickets to those who had suffered and served. Those who served and suffered are dying of starvation, they are buying wheat at the rate of half a kilo a rupee but those who have never suffered, those people are sitting in the Cabinet, people whose families slaughtered our patriots and our freedom fighters They have been placed in the Cabinet, in charge of administration and all that It is politics?

Then, communalism is raising its head That is a fact There is an organised section of opinion in India wants to destroy the secular character of our State, which wants to reduce the minorities of India to a position of second-rate citizens. What Is happening to Urdu? I want to know what has happened to the cultural life of the minorities? Where are we today? That secular character of our State of which we boast is being disrupted by organised vested interests which find a place in your ranks and also outside your ranks, and it is under their pressure that the Congress Ministries are working.

What about national values? Where are the national values? There was a

thin veneer of nationalism when we were fighting the British That veneer of nationalism is gone What emerged, what has come and occupied the centre of the State is tribalism, casteism and communalism what is happening And why is all this happening? It is because the Congress organisation has given no ideology to the people, it has no socialist philosophy to give them, it has no value It is an organisation which believes in snatching and grabbing, it is an organisation which is devoid of principles Therefore, in the absence of any ideology, in the absence of principles and in the absence of value. where will the nation go? Besides. you have no personality at all was a time when Mahatma Gandhi was there, there was a time when Jawaharlal Nehru was there. They were the nillars and they used to give a new turn to the whole national out-Now, second and third citizens are members of the Cabinet, people whom we do not know and whose faces we never saw before

SHRI A D MANI (Madhya Pradesh) Young blood

SHRI Z A AHMAD In the name of young blood, they all have come in. Where are those giants who built up the super-structure of the State? They are gone Some are in the opposition Some remnants are still left But the new blood that is coming is not a new blood. I tell you. When you have no ideology, when you have no socialist philosophy, when you have no personality, where do you take the country? Everybody believes in snatching and grabbing, and that is what is happening in the country todav.

Now Sir, by the way I say this about the distribution of tickets. It is a matter of shame, Mr Chairman, that in my town of Lucknow, Dr Siddhu—I do not know whether he is sitting here now—was refused a Congress ticket, and the king of alcohol, Mr. V R Mohan, was given the Congress ticket.

SHRI A. D. MANI: He does not drink alcohol.

SHRI Z. A. AHMAD: He may not drink alcohol but he makes you drink it.

The king of alcohol was given the Congress ticket and his name was suggested in the unanimous list along with that of Shrimati Indira Gandhi.

What has happened to the Cong-Where are you taking Anyway this is a matter country? Take the of detail. administrative sphere. In the administrative sphere there is strangulation by the bureaucracy, a bureaucracy trained nurtured on anti-people ideas and practices. They are the real masters. Mr. Asoka Mehta is not the master. He may be a big man-I am talking about him because he is sitting opposite to me-but he is not the master. His Secretaries, Deputy Secretaries, they decide and make allocations. He has just to go through them.

SHRI ASOKA MEHTA: You are very mistaken there, my dear friend.

SHRI Z. A. AHMAD: The bureaucracy, the police, the magistracy, the prison officers, they openly and shamelessly violate the fundamental rights of the people and if we raise a hue and cry, we have to receive police batons and police bullets.

Then in the so-called nation-building departments, the bureaucracy indulges in horrible wastefulness national resources and nobody calls it to order. Now comes up the question of streamlining the administration. After twenty years of misrule the question of streamlining of the administration has come up. denly they realise that an Administrative Reforms Commission is neceswill that Adminissary. What trative Reforms Commission do? I can tell you what it will do. It will bring about some merging of departments. They will merge this department with that department and

change some routine here and there. But that is not enough. That is not what we want. There has to be a basic reorganisation of the administration at every level in a fundamental way. A new official class should come into existence which should believe in democratic values and socialistic values and we should not be guided by the old antiquated practices and ideas which existed during the days of the British or even ear-, liei. There is the Vigilance Commis-But a Vigilance Commission of one man at the State level sometimes becomes a centre of all corrup-

Sir, I am Communist. I will quote Lenin's remarks. After the Revolution he said that if you want to build socialism you will have to destroy root and branch all this bureaucracy. You will have to have new people to build the superstructure of the society on the basis of a socialist concept which the new Government will practise. That we have not done and, therefore, this bureaucracy eating up the bowels of our country. eating up the bowels of our economy, destroying the foundations political life.

Coming to the cultural sphere, I assert with all the emphasis at my command that not only materially but also culturally we are one of the most backward countries of the world. Mr. Mookerjee may trot out all manner of figures but it is a fact that illiteracy and ignorance are growing in India in an absolute sense. Though there may be some hospitals and dispensaries, some of these dispensaries are without doctors and compounders. In an absolute sense disease and starvation are growing in India.

There are no cultural amenities for the common people in the rural areas. Then how do you say that you are advancing culturally? So, Sir, taking all these factors into account, I

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charge this Congress Government that you have brought the country to a position where there is no alternative left to us except that we stand up and remove you lock, stock and barrel from the offices that you hold and the positions that you hold.

Lhave not much time. Sir but I would take up a few paras from the Presidential Address and give my remarks. Para. 6 speaks about advancing the major objectives. What are those major objectives? Ending dependence on foreign assistance, increase in agricultural production and control of prices. I say how long are we going to listen to this What have you done sermons? Why have you not controlled prices so far? Why have you handed over your food to the blackmarketeers? I say today every shopkeeper is a blackmarketeer. Why are you not prepared to organise state trading in food? Are you prepared to get hold of those people who indulge in blackmarketing and give them exemplary punishment? You cannot do that and you will not do that because you are dependent for your funds on them. I appreciate Mr. S. K. Patil's remarks who said openly, "Yes, we are taking funds from industrialists". He is frank enough to say that.

SHRI A. D. MANI: He is proud of it.

SHRI Z. A. AHMAD: Yes, proud of it. He says he is taking funds. He can say that but he has exposed the whole organisation.

Then there is the question of agricultural production. Here is Minister of Planning sitting opposite. Let me tell him that production of agricultural commodities does depend exclusively and entirely as is sought to be put forward, on technological advancement. There have to be basic secto-economic changes. The great bulk of our peasants are small holders It is the small holder who

has to have the resources in his hand. Today he is lacking resources. You may give maunds and maunds and tons and tons of manure, but who is going to use it? Is it the small man owning 1, 2 or 3 acres who will use it? You may give seed. But a good seed requires a lot of attention. It is a delicate thing which the poor cannot do. Ninety five man per cent . of your producers Therefore, what is peasants. necessary is to give them all possible help. It is necessary to develop agricultural services on a co-operative basis, not co-operative production or co-operative cultivation but co-operative services on the basis of, say, cooperative tubewells. On co-operative basis you should develop tractors. But instead of giving them service you give them Anudan. You hand over money to them, Rs. 300 or Rs. 500 to them. That becomes a source of corruption. I want you to give me an example in any part of the world where for the purpose of production cash is handed over to the people. That cash is not used for that particular purpose. That cash is used for the daughter's marriage or for building a house. This is the state of affairs. Are you prepared to bring about basic socio-economic changes by imposing curbs, by reimposing the process of land reforms. by abolishing these blocks? I do not know where Mr. S. K. Dey has gone. He presented these blocks to the country. Friends opposition know what these He wasted millions and blocks are. millions of the national funds in blocks. Though he has gone the blocks still remain. He duped Jawaharlal Nehru who did not know much about agriculture. He told Jawaharlal Nehru that every village had got electricity and that every village was prospering. I am glad he is gone. Now I want his blocks should go. It is all a wasteful expenditure.

The peasant should be assured cheap water. The peasant should be assured a fair price. The peasant should be assured enough, adequate manure and cheap seed and, then, his interest should be safeguarded. The

land revenue system should be abolished. This system should go. It is a vexatious system. It is a burdensome system. The system of tax on incomes should be introduced. The small cultivator should not be taxed at all

Motion of Thanks

Now. Sir, these objectives are there, but I do not know what you are going to do. You say you want to attain a sustained and adequate rate of economic arowth. What is the rate of economic growth? I am not an expert. But I was told that from 5 per cent targets you have come down to 2.5 per cent, in the Third Plan. I want to know why this matter has not been enquired into. Why those Ministers have not been called to book? Why those officials who are responsible for this serious shortfall in production not been punished? Is it an ordinary thing? Millions and Millions of Rupees you have spent. You have mortgaged your freedom to America and other countries. You have taken loans from them and from 5 per cent, target you have come down to 21 per cent, a shortfall of 50 per cent. Who is responsible? The entire Cabinet is responsible. The entire Parliament must discuss and then punish those who are guilty of it.

We want you to develop production. But can you develop industrial production without nationalising banks, without curbing monopolies, without nationalising foreign trade? Where are the resources? Where is the extra wealth to come from? These resources must come from nationalisation of banks. Only through nationalisation of banks curbing of monopolies, nationalisation of the import and export trade, oil industry and, above all, curbing of foreign capital you will be able to eliminate dependence on foreign aid

Now Sir, I come to Plans. Mr. Asoka Mehta will excuse me if I indulge in some plain talking. I was told that the Planning Commission is going to be abolished. There is something in the air like that. I would not like the Planning Commission to be abolished I am a firm believer in planning. But I want solid planning, plann-

ing for the people. I do not want paper planning. You sit in the offices here and cook up all sorts of statistics and start allocating here and there. At the lower level what is happening? There is unter wastefulness. I was Chairman of the Public Accounts Committee in U.P. for years and I know how millions and millions coming from the Centre are just thrown away. One project is taken up and abandoned and another taken up. Monsoon intervenes. Makinery from abroad is not availation foreign exchange 15 not available, electricity is not available, and then it is given up. I can tell you so many stories about it, but there is no time. So Planning has to be reorganised in a fundamental sense. Planning has to be planning for the people. Planning on paper will not do Mere financial planning will not do. Planning has to be for the people and by the people. It has to go down to the village. Planning has to start from the village level. Therefore, the Department and the Commission may remain, but competent people should be there. A total overhauling of the entire outlook of planning has to be brought about. This is my submission, Sir.

Now there is another statement in this Address which says that a National Commission on Labour will be appointed. Very good. Let there be a National Commission. There have been so many National Commissions. don't know what has come out of those Commissions. Let there be another Commission. But I say, before you do something about labour in general, please do something about your own employees. After all they are part and parcel of the whole Government set-up. I know in U.P. for 21 months those people were loitering in the streets demanding a meagre increase in their salaries. But they were told "no". There was lathi charge and they were put into prison. When your hands and feet refuse to work for you, how long will you last? In Delhi, the policemen demonstrated for a raise in their pay. And the time is not very far off when the poor sons of

peasants who are in the Army, who are defending our frontiers, will also demand an increase. They will say "we have a right to live We The Birlas Indian citizens. get millions but we don't get Rs. 75 or Rs. 85 per month. It is our birth-right to live and live decently." So please before you do anything further something for your own employees. They are in a state of revolt. At the provincial level, you should see that at least the Central level of pay guaranteed to the State employees. congratulate some of the new non-Congress Ministries who have taken this decision. About Labour in general, I don't have much to say But, of course it is a very complicated problem and a very serious problem—the linking up of the dearness allowance with the Cost of Living Index, giving of proper bonuses, etc. It is a problem that has to be tackled very rapidly and firmly.

Now, Sir I come to another point, the last point, that is 'Foreign Relations" mentioned here. Now the policy of non-alignment has been underlined here. Very good. The policy of nonalignment is correct. The whole country believes in the policy of non-alignment. But I submit. Sir, that there has been a process of gradual weakening of this policy-corroding of this policy, I should say. Why? It is because of our dependence on imperialist powers for aid and food. That is the reality of the situation. Yesterday, Mr. Akbar Ali Khan a very honest man, said it was a crisis of conscience. He said "I think America is doing barbarous things in Vietnam. But I have to get food from America, from Mr. Johnson, and therefore, I can't speak out openly." What is happening in Vietnam is something atrocious, he said. "Part of humanity is being destroyed, but I can't speak openly because I have to get food." He has to get aid. He goes about he brings about devaluation at their command.

SHRI A. D. MANI: Not he, Government.

SHRI Z A. AHMAD: By "he", 1 mean only the Government. He is the only Minister sitting here. I do not mean anything personal I am pointing to him as a symbol of the Government. Now, you were eager to get money from them. How will you then maintain your non-alignment? How long will you maintain it? Your dependence will grow when the internal economic life becomes bankrupt. Your dependence will grow. You are depending more and more on food from abroad. As the saying in English goes, "he who pays the piper, calls the tune." That is what is happening to-day. America has the temerity to say "don't trade with this country, don't trade with that country." You are not very clear on that. Mr. Chagla says it is not part of the agreement and all sorts of things. He does not say "no, have definitely taken a position." does not say that; he dare not say that because Mr. Johnson will be annoyed. Therefore, there is a gradual weakening of your foreign policy of nonalignment, and this fact has been noted by Asian and African countries

SHRI M. N. KAUL (Nominated): What is your alternative policy?

SHRI Z. A. AHMAD: The alternative policy by implication is very clear. You are a clever man; you should realise.

SHRI P. K. KUMARAN (Andhra Pradesh): You quit, we will show.

SHRI Z. A. AHMAD: So that is being realised by Asian and African countries. The tremendous respect we had once upon a time under the leadership of Jawaharlal Nehru, in the counsels of the world, is not there now.

Then we boast about this fact that our policy of peaceful co-existence has been accepted by America and by the Soviet Union alike. Well, it is good that as many countries of the world as possible should be made to accept the policy of peaceful co-existence. It is good foreign policy. But I would like to check your statement. I would like to correct your statement.

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America may have in words accepted the policy of peaceful co-existence. But in action, it is violating it at every stage, at every level, at every moment, the policy of peaceful co-existence. What is happening in Vietnam is a veritable genocide. Millions of poor peasants are being destroyed there. Their crops are burnt. They are victime of this germ warfare. Is it peaceful co-existence that is going on in Vietnam? What was America's attitude when the India-Pakistan conflict took place? Did not America supply all the Patton tanks and planes to the Pakistan Government? Who was giving all the ammunition to Pakistan? Was America believing in peaceful coexistence between India and Pakistan? In the name of fight against China, it was giving Patton tanks to Pakistan as if the Patton tanks can go across the mountains to fight China. The Patton tanks rolled along the plains of Punjab. . .

MR. CHAIRMAN: I am sorry to interrupt. You have exhausted the time allotted to your party.

SHRI Z. A. AHMAD: I will finish in two minutes. It does not matter. I will be the only person from my party.

So, Sir, you can't equate America with the Soviet Union in your statements on peaceful co-existence. This is the habit that you have got into, equating this and that. It is dictated by certain weaknesses. Your feet are of clay and, therefore, you cannot walk firmly on the ground. So you have to walk gently looking to this side and looking to that side. That does not give you credit in the counsels of the world.

Lastly, I come to the question of China and Pakistan. First of all, I want to say that it is correct that India is taking a clear-cut position about Pakistan. The Tashkent spirit has to be maintained. We have to do our best to see to it that despite provocations and the wrong attitudes of the Pakistani rulers, we stand by that Tashkent Declaration and to see that it is observed in letter and spirit. We

should go further and keep making continued efforts for a no-war pact with Pakistan with a settlement of the Kashmir issue on the existing border line. We are always prepared to settle the issue on the existing cease-fire line with minor adjustments here and there. Of course, we are very clear that Kashmir is an integral part of India. We will not bargain on that point. We should take a firm stand on this whatever the consequences may be.

Regarding China, I entirely agree with the statement made by the President of India earlier that we have to make up. We condemn China's militant and expansionist postures. We consider those postures to be dangerous to the peace and welfare of Asia and the world. We consider their aggressive designs dangerous not only for us but dangerous for the entire humanity. Therefore, in a forthright manner we condemn the militant, the aggressive, the expansionist adventurist postures and positions taken by China and it is time that we, as a big nation, keep on patiently struggling for peace, struggling for adjustment of the boundary questions. The Colombo Proposals were there. They are just proposals, they are fair proposals. We have already taken our position and we hope that if we go in this manner, a day will come when India and China will live as good neighbours and the danger of war between them will disappear We do want to cut our Defence expenditure because our economy is jeopardised, our development is jeopardised by our Defence expenditure. Therefore if we make these efforts if we consistently take our position that we want peace both with China and Pakistan, our neighbours, then it will bring us credit in the eyes of the world but if we indulge in the same sort of opportunist talks it wil not bring credit to us. We will be equated with China. There are people outside, this is a big world and they do not understand things. They will say 'You are militant, you are also wanting to fight with China and they want to fight with you.' We do not want to fight with

anyone. We believe in peaceful living, we believe in peaceful co-existence. We believe in positive co-operation and we want to extend our fundamental outlook which was given to us by Mahatma Gandhi and then develop. ed by Pandit Jawaharlal Nehru. We want this to be lined up, these friendly relations and friendly co-operation between friendly countries. I have said what I wanted to say. It is quute right that I could have elaborated those points and give you more positive suggestions but one last thing I want to say and that is this.

Our Congress friends know that things are going to change. I would appeal to you to sit up and think. would appeal to you to realise the state of affairs that we are facing inside our country, the crisis of the policies that you have pursued during the last 20 years. I want the progressive elements in the Congress to realise that things have to change, that you cannot go on with this claptrap, that you have been indulging in and that you have to think in terms of fundamental reorganisation social structure of India. Without that neither the prices will fall nor the production will grow nor the industries will advance nor the unemployment will diminish. A fundamental reorganisation of the economic structure of India on socialistic lines-that is what we have to do. Then there are changes. Now in India we have the Federal Constitution of India becoming a living thing. There are States with non-Congress Ministries and we should see to it that the Federal Constitution of preserved and India, this entity, is developed I will not fight because I do not believe in violence but I will request you to pay all attention to the new Governments that have come up in some States, that have been formed in some States. They are backed by the people of those States. Those Governments have taken the initiative and passed certain laws. They have put forward certain programmes. Do not obstruct those programmes. Let them

develop, let there be real competition between the different States, let them show by results. I will call it a socialistic competition, a competition in the interests of the people, a competition for the benefit of the people. Let there be competition and the people will judge you by your performance. But if you adopt a step-motherly treatment towards them, to those young Governments that have been formed in the States, I am afraid you will have to pay a very heavy price for that. The people will not tolerate it and I do not want to see that day when the process of disintegration starts, with the States going their way and the Centre going its own way. I want unity in diversity to be maintained and the unity to be strengthened and, that will be strengthened only if you recognise that the Federal entity of our Constitution should be preserved and different parties, the different combinations of parties, the different outlooks entering into the field of competition to serve the people and save them from the distress that they are tacing.

Thank you.

M. GOVINDA (Mysore): Mr. Chairman, I am supporting the motion under discussion. For over a decade and a half have been accustomed to seeing the Opposition parties blaming the Government for everything that is happening in the country. It reminds me of what history tells us about the Christians in Rome. When the Christians were to be persecuted and when the Government found no ground to persecute them with, some of Christians were persecuted on ground 'the cock crows'. It has become a saying now. If there more rain in the country, the Congress is blamed. If there is no rain, Congress Government is blamed. If the prices of foodgrains fall as it did in 1964-65 again the Government was to be blamed. The complaint that the agricultural section was neglected that the agriculturists were not getting their due price and when to-

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day there is food shortage again the Government is blamed. I heard with respect three Opposition leaders who have spoken. The hon. Member this morning was blaming the ment for depending upon foreign aid. If the Government wants to build up the economy of the country and when the resources of the country are not adequate to strengthen the economy and when foreign aid is again the Centre is blamed. Again the Member was blaming the Government for receiving foodgrains Does he mean to foreign countries. say that when we had no other means, when gricultural production short of the national needs, we should have allowed the people to starve? Whatever method the Government could think of for coming to the aid of the people in this situation followed and again the Member says that the Government was wrong in depending upon foreign countries for food supplies. Since the President was pleased to address us last and since his present Address, there has been a lot of change and the change Now the Congis very indicative. ress Governments were held responsible for everything in the country. To-day the Opposition parties can no longer charge the Congress Governments for what is happening in country, for either shortages of foodgrains or for industrial production or the lacunae in administration or the corruption that is prevailing in the administration because to-day in six of the States the Opposition parties have combined to form cocktail Governments and to-day if one says in Orissa or Bihar or West Bengal anywhere that the Government is responsible for the shortage of foodgrains or for the rise in the prices, who responsible? My point is, I expected the Opposition to change its attitude with assuming the responsibility for administration in some of the States. They can no longer shoot like a man amuck blindly. To-day their criticism is out of place and it should be constructive if it is to be at all taken for what it is worth. When have assumed responsibility for

administration, if not full responsibility if they are constituents of Government, to-day anybody can lay against those Governments the same charges which they were laying on the Congress Government everywhere till now and on the Central Government.

SHRI BHUPESH GUPTA (West Bengal): Ask Mr. Atulya Ghosh lead a demonstration for the nationalisation of the banks and the Bengal Government will welcome it.

SHRI M. GOVINDA REDDY hope Mr. Ajoy Mookerjee will have to answer the same charges. For what has happened the speaker this morning was asking us to sit up and think over. There is sufficient for the Congress Party to think over. I am sure the jolt the very severe jolt, that it has received surely makes the Congress leaders take a look at the things that are happening outside and in the organisation. But that is not the question now. The point I am referring to is that my hon, friends there are now in the same position as Congress was and therefore they should realise that blind criticism, unreasonable criticism, would recoil on them. Therefore they should be careful hereafter.

There is another danger, Sir, which I would like to point out very humbly to the Opposition benches, and it is that they are releasing forces which are bound to recoil on them. want to subvert law and order, in order to reduce the majorities in some of the States which have, unfortunately for them, still retained their majorities. They adopting methods which are not decent political methods.

SHRI BHUPESH GUPTA: Where?

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SHRI M. GOVINDA REDDY: Congress may not suffer from them, but the same technique and the same methods are bound to recoil on Opposition benches. It is a danger which they should visualise and realise in their own interests.

SHRI NIREN GHOSH (West Bengal): What? Be specific.

SHRI BHUPESH GUPTA: Where?

SHRI M. GOVINDA REDDY: Newspapers are giving you the information of a Congress Member being shot there, another Member being asked to join a political party at the point of a pistol. I need not go into these unpleasant things. Let me not repeat them. Well, they are happening today to Congressmen, and they may happen tomorrow to you. So you have to realise that danger. (Interruptions) I am not yielding.

SHRI BHUPESH GUPTA: Was the Congress Member shot by the Opposition?

SHRI M. GOVINDA REDDY: I did not say that the Opposition shot him. But the Opposition techniques are there.

SHRI BHUPESH GUPTA: No.

SHRI M. GOVINDA REDDY: In due course it will prove as to who shot him, as to what had happened. You have heard the hon. Minister say as to what the Governor's report revealed.

SHRI BHUPESH GUPTA: That is what the Governor says.

SHRI M. GOVINDA REDDY: I am not yielding. My time is running short. Well, the hon. Members have got the right to speak for themselves and they may do so.

SHRI A. P. CHATTERJEE (West Bengal): Do not make hysterical allegations.

SHRI M. GOVINDA REDDY: I am not making any allegation but I am pointing out to you the indications, the writing on the wall. I am pointing out to you to be careful in whatever you are doing today. They may recoil on you tomorrow.

SHRI BHUPESH GUPTA: What we are doing?

SHRI M. GOVINDA REDDY: We are prepared to take what comes to us.

SHRI BHUPESH GUPTA: What we have done in West Bengal is that we have allowed the West Bengal Security Act to lapse, and we are proposing to amend the West Bengal Government employees' service and conduct rules so as to ensure their trade union rights.

MR. CHAIRMAN: He is saying, "Don't do what we have done."

SHRI M. GOVINDA REDDY: What they are doing, I am saying. Of coourse if there is anything wrong that we have done, it is welcome for them to point it out.

Sir, next, in the matter of foodgrains it is a very serious situation. We certainly request the Government to take a very serious view of situation. Sir, I should like just make some suggestions. I know what the Government are doing in order to increase production in the agricultural sector, both in the matter of foodgrains as well as in the matter of industrial raw materials. Sir, in the matter of foodgrains I know that the Government is very earnest in multiplying seed farms and the seeds which alone hold the key increasing our agricultural production. In addition to that I want to suggest very humbly to the Government think of having a probe into the agricultural sector itself. The agricultural sector, today, is not / organised; whether it is on the production side or on the scientific technical side, or on the credit side, the agricultural sector is not organised. Food shortage is a long-standing problem, and in view of the increasing population it is going be a great headache to us for a long time yet to come. So it is better to review the whole position with regard to the agricultural sector. concerted plan has to be evolved for the agricultural sector. Our friend, this morning, was pointing it out and asked why industrial production had fallen. Well Sir, it is partly

the handicaps in the agricultural sector that are responsible for the fall in industrial production as well. from the point of view of increasing foodgrains as well as from the point of view of enhancing industrial production it is necessary that the agricultural sector has got to be strengthened and that could be done only by instituting a thorough probe into it. Sir, from time to time I have been pointing out-and I am never tired of pointing it out-that the Government have not given due prominence to agriculturists in this matter; those who are engaged in agricultural administration are generally people coming from urban areas, people have no adequate knowledge of rural conditions and, therefore, in implementing the various schemes of Government they do not have eye to see to their correct implementation and, therefore, the administration in the agricultural sector has to be reinforced by those sections which have real knowledge of the agricultural sector.

Sir, the next thing I would like to come to is our foreign policy. Our foreign policy was blamed by the hon. Member who was speaking this morning. He was saying that we weakened our non-alignment policy. I do not know where we have weakened our non-alignment policy. He was say_ ing that at one time we were getting very great respect internationally but we have lost that now. I do think so. In fact, India has been respected for the stand which it has taken in international affairs, and if I may, I may point out one instance to my friend-who is not here-to show what independent action, what firm action we have taken this time in the matter of Vietnam. We all know it and need only recapitulate it. In the matter of Vietnam, although one of the countries involved is supporting us by giving us assistance in food, and by giving other assistance, other aid, still we have taken a stand which is not to the liking of that country, and I should certainly congratulate Government for taking that courageous stand, that independent stand, for suggesting that bombing Vietnam would not be the solution to the conflict, that instead of a military solution we have to seek a political solution. This is one instance which the hon. Member may keep in mind and see for himself that our non-alignment policy has not been weakened, and the respect that India was accustomed to receive in international affairs from other countries is not in any way lessened.

With regard to Pakistan the hon. Member was saying that the Tashkent agreement should be respected. There is no instance of its violation, Sir, not even Pakistan can show to us an instance where we have violated any of the clauses of the Tashkent agreement. As this morning the Question Hour revealed the Russian Government did comment upon the very scrupulous manner of our fulfilling the Tashkent agreement. Therefore, Sir considering also their comments or observation; there is not much for which one could hold the Government as being gunty of any lapses; the Government is doing its best. Sir, in every way the Government has achieved progress and I do not want to tax the patience of the House by repeating the progress we have achieved in several fields The mover of the motion has already done this. So there is not muchwhich the Government could be found fault with, and if it comes to a question of finding solutions to the numerous problems in the country, I think the Opposition Members must gratulate the Government for finding such solutions as were in their power. As I said before, the Opposition parties also are now holding the reins of Government several in States. where the responsibility of achieving progress also behaves them and there fore, they should show to the country that they have achieved much progress either in the industrial or the agricultural sector.

With these few words, Sir, I commend the motion to the House.

MR. CHAIRMAN: We shall sit up '0 1.30 p.m. Mr. Bhandari.

श्री सुन्दर सिंह भंडारी (राजस्थान)
सभापित महोदय, राष्ट्रपित जी का यह
प्रभिभाषण देश में हुए चौथे श्राम चुनाव
के बाद है। इसमें कोई शक नहीं कि इस
ग्राम चुनाव में, पिछले पाच मालों की बदलती
हुई राजर्नतिक परिस्थितियों के कारण काग्रेम
पार्टी ग्रपेक्षा कर रही थी कि राजनैतिक
नकशे में परिवर्तन होगा।

[THE DEPUTY CHAIRMAN in the Chair] लेकिन जितने बड़े पैमाने पर यह परिवर्तन हमा है, शायद काग्रेस उसके लिये तैयार नहीं थी भ्रौर जो कुछ दश्य म्राज देण मे उपस्थित हुआ है उससे काग्रेस दल का एक बेलेन्स के श्राधार पर परिस्थिति का जायजा लेना कठिन हो गया है। अभी तक यह कम समाप्त नही हम्रा। परमो ही हरियाना मे हुम्रा परिवर्तन, भीर पाइचेरी मे होने वाला परिवर्तन श्रौर बाकी प्रान्तो मे भी राजनैतिक दृष्टियो से जिन परिवर्तनो की अपेक्षा की जा रही है, उनको देखते हुए ग्राज यह ठीक तौर पर नही कहा जा सकता कि राजनैतिक परिवर्तनो की यह दिशा पिछले ग्राम चुनाव के ग्राधार पर ही, कहा जाकर ठहरेगी। श्रोर ग्राज केवल राज्यों में ही नहीं बल्कि केन्द्र में भी कितना जबर्दस्त उसका परिणाम ग्राने वाला है, कुछ दिनों में वह भी दिखायी देगा। अनेक राज्यों में गैर काग्रेसी मित्रमङल बना है। काग्रेस के भाइयो को इस बात से बड़ा श्राश्चर्य होता हे कि यें भिन्न भिन्न दल काग्रेस को भ्रपदस्य करने के लिये चुनाव के बाद, उनकी भ्राशा के विपरीत, एकत्र हो गए. सगठन बना लिया, एक एग्रीड प्रोग्राम उन्होने स्वीकार कर लिया, श्रौर उसके श्राधार पर अनेक प्रान्तो मे गैर काग्रेसी मित्रमडल बनना मभव हो गया। मैं उनसे यही निवेदन करना चाहता ह कि हिन्द्स्तान का जनमाधारण लगातार 15 वर्षों के काग्रेस के शासन में भिन्न राज्यो मे रहता भ्राया है भीर वर्षों मे जो पन्द्रह पद्धतिया रही, देश का जीवन जितना तस्त बना, माधारण प्रशासन जितना जटिल ग्रौर

लोगो के लिये कष्टकारक बना, और काग्रेस की नीतियो ने जिस प्रकार का बोझा लोगो पर डाला, ग्रार्थिक दृष्टि में भी ग्रौर नागरिक जीवन को सरलता स चलाने के मार्ग में, उनके कारण देश के प्रत्येक व्यक्ति में सबसे बड़ी माग इस बात की पैदा हुई कि ग्राज कम में कम किमी भी रूप में पन्द्रह वर्षों से चले ग्राने वाले राजनैतिक एकाधिकार को समाप्त कराया गया।

ग्रभी मेरे पहले काग्रेस के जो बधु बोल रहे थे उन्होंने म्राज की वर्तमान की, ममस्यात्रों के बारे में सबकी साझा जिम्मेदारी की चर्चा की है। मै समझता ह. इस माझा जिम्मेदारी से हम भागना नही चाहेगे। मैं केवल उन्हे इस बात की याद दिला देना चाहता ह कि काग्रस जब शासनारूढ हुई थी तब काग्रस को प्रारम्भिक ग्रवस्थाग्रो मे उनकी योजनास्रो. उनके तरीको के स्राधार पर काम करने का मोका मिला था । हम हिम्मत के साथ भ्राज की परिस्थितियों मे सरकार की जिम्मेदारीरिया लेने जा रहे ह हम जानते है कि पन्द्रह सालों में प्रशासन की जितनी गडबडिया पैदा हुई है, सरकार की नीतियों के कारण ग्रार्थिक जीवन में जितनी विषमताए उत्पन्न हुई है, जो बोझे गये है, जो स्रनावश्यक कार्य प्रारम्भ किये गये, जिनमे सरकार की पजी ग्रीर सरकार की शक्ति ग्रडी हुई है , हमे उस रगीन पृष्ठभूमि पर काम करने की शुरुश्रात करने का मौका ग्राया है। हम उससे घबडा नहीं रहे हम उस जिम्मेदारी को लेकर चलेगे जो स्राज हमारे मामने उपस्थित हुई है।

मै केवल इतना ही निवेदन करना चाहता हू कि इस बदलती हुई परिस्थिति मे जो सम सहयोग का भाव केन्द्र मे ग्रौर राज्यो के बीच मे इन जिम्मेदारियो को सरलता मे निभाने के लिये रहना चाहिये, मैं चाहूगा केन्द्र मे बैठी हुई काग्रेस पार्टी उसको देखे ग्रौर उम सहयोग को देने का ग्रधिक ग्रौर श्रधिक

परिचय दे। इसमे कोई शक नहीं कि राष्ट्रपति महादय ने भी अपने अभिभाषण मे उन चीजो का मनावेश किया है, श्रीर जो इस नयी सरकार के बनते ही पहला निर्णय, पहला फेमला, इस नयी सरकार के हाथों से हुग्रा, ग्रोर जिसका राष्ट्रपति महोदय को उनकी सलाह के अनुसार चलने के कारण स्वीकार करना पडा, उसका उल्लेख इस ग्रभिभाषण के 30वे छद मे है ग्रौर यहा पर उन्होने उल्लेख किया है कि "दुख का विषय है कि राजस्थान मे राष्ट्रपति का शासन लागू करना पडा ।" लेकिन कल जो तर्क प्रस्त्त किये गये, प्रजातव की रक्षा करने के ग्रौर सविधान की मर्यादाग्रो को ऊपर उठाने के, मैं समझता ह ये दोनो उद्देश्य इनने पवित्र है कि ग्रगर वे सही तौर पर उनकी रक्षा करने के लिये इस्तेमाल किये गये होते तो राष्ट्रपति महोदय को प्रसन्नता होती । दुख करने का कारण उसमे उपस्थित नही होता । लेकिन भ्राज जिस तरीके से वहा की घटनाए उपस्थित की गई, जिस तरीके से राष्ट्रपति महोदय को सलाह दी गई श्रौर जो समाचार उन्हें मिले है, उसी पर से लगता है कि उन्हें दुख हुआ है, उन सारी चीजो को लाग करते समय। से ग्रगर देखा जाय, तो राजस्थान की सरकार का घटनाचक तथ्यो पर ग्राधारित नही है बल्कि अपनी दिमाग की उलझनों का परिणाम है केवल।

गवर्नर महोदय की रिपोर्ट जो कल यहा सदन की मेज पर रखी गई सबध मे उपसभापति महोदया, मुझं श्राप से एक शिकायत करनी है कि वह कल यहा मदन की मेज पर रखे जाने के बाद भी समस्त सदन को ग्राज सर्क्लेट नही की गई। पर 11 बजे मैंने जब यह बात यहा के सचिवालय के ग्रधिकारियों के सामने रखी, मुझे जरूरत उसकी पडी, तब प्राप्त हुई है। माधारण तौर पर मैं चाहगा कि ग्रापकी तरफ से यह व्यवस्था हो कि जो पत्न यहा सदन की मेज पर रखे जाते है वे हमे जल्द से जल्द कम से कम दूसरे दिन, उन कागजो के साथ

समावेश करके दे दिये जाय जो हमे दिये जाते तो यह जा प्रति मुझे ग्राज मिली है उसमे भी राज्यपाल महादय ने अपना मारा केस राजस्थान के मबध में बनाया है cannot conscientiously the other party. यहा पर भी यह कान्गेन्त का झगडा है, फैक्ट्म काझगडानही है। 3 मार्चको राजस्थान में मिनिस्टी किसको बनाने क लिये "काल ग्रपान" किया जाय, इसका सैत्य-टरी उदाहरण हिन्द्स्तान मे यह मिलेगा कि गवर्नर महादय एक प्रैस कान्फ्रेन्स मे इसकी घोषणा करना चाहते थे। सरकारी पक्ष मुझे इस बात का उदाहरण देने की कोशिश करे कि ग्रलग ग्रलग रियामतो मे जो लीडर ग्राफ दी पार्टीज को सरकार बनाने के फार्मल इन्विटेशन्स दिये गये क्या उनकी घोषणा करने की स्रावश्यकता किसी राज्य पाल ने प्रैस कान्फ्रेन्स मे करने की महसस की कभी ने लेकिन राजस्थान मे ऐसी परिस्थितिया पैदा की गई कि इन सारी चीजो को एक्सप्लेन करने के लिए गवर्नर महोदय को यह अनि-वार्य दिखलाई दिया कि वह शेस कान्फ्रेस मे इस बात को कहें । 3 मार्च को प्रैस कान्फ्रेस की घोषणा की गई थी लेकिन उनके सामने विरोधी सदस्य के एक रिमार्क से उनकी मन स्थिति बिगड गई ग्रीर मन स्थिति बिगड जाने के कारण जो निर्णय वह तीन मार्च की प्रैस कन्फ्रेन्स मे करने वाले थे उसमे उन्होने कह दिया कि आज घोषणा नहीं होगी आर 24 घटे के बाद घोषणा होगी। 24 घटे के बाद जो प्रेस कान्फ्रेंस उन्होंने फिर से बलाई थी, उस कान्प्रेस के 18 घटे पहले जयपुर मे 144 धारा लाग कर दी गई। तो मै यह जानना चाहता ह कि वे कौन सी परिस्थितिया पैदा हो गई थी, वे कौनसी नौबत पैदा हो गई थी ? विरोधी दलो की तरफ से ऐसी कौनसी बात पैदा उस दिन कर दी गई थी जिसकी वजह से 4 तारीख को घोषणा होने के 18 घटे पहले ही जयपूर में 144 धारा लगा दी गई। उस 144 धारा की छाया मे गवर्नर महोदय ने भ्रपनी घोषणा रखने की कोशिश

[श्री सुन्दर सिंह भंडारी]

मै सदन के सदस्यों की जानकारी के लिए यह निवेदन करना चाहता ह कि गवर्नर महोदय शायद 3 तारीख को जिस चीज की घोषणा करना चाहते थे, राजस्थान की परिस्थिति के बारे में जो कुछ कहना चाहते थे तथा सदस्यों के इधर उधर ग्रनिश्चित बात के बारे मे जो कुछ गवर्नर महोदय ने कहा वह टीक नही था । उन्होने निर्दलीय सदस्यो के बारे मे जो कुछ कहा वह भी ठीक नहीं लेकिन मै इतना जरूर कहना चाहता ह कि जो 15 निर्दलीय सदस्य राजस्थान विधान सभा में इस बार चुने गये है उनमे में तीन पहले ही दिन से काग्रेस की तरफ है ग्रौर 12 मदस्य विरोधी दल की तरफ है। इन लोगो ने अपनी निश्चितता का प्रमाण दे दिया था ग्रौर ग्राज भी उस निश्चय में किसी प्रकार की अका नही है। वे तीन निर्दलीय सदस्य जो पहले काग्रेस में थे आज भी काग्रेस के मदस्य है भ्रौर 12 निर्दलीय सदस्य जो है वे भी स्राज तक स्रपने निश्चय पर स्रडे हए है श्रौर विरोधी दल के साथ है। उनके बारे मे ग्राज तक किमी प्रकार की शकाए नहीं उठाई गई श्रीर न उनके परिवर्तन के सबध मे ही कोई बात कही गई है। इस तरफ की कोई बात तथा एक भी शब्द ग्राज तक काग्रेम की तरफ से इन 12 निर्दलीय मदस्यो के बारे में नहीं कहा गया है। लेकिन गवर्नर महोदय ने निर्दलाय सदस्यों को नज़र श्रन्दाज करके राजस्थान मे एक नये इतिहास का निर्माण करने की कोशिश की । गवर्नर महोदय ने कुछ घटो के बाद ग्रपना स्पष्टीकरण करने की कोशिश की, लेकिन मझे दुख के साथ कहना पडता है कि इस बारे में मुझे कुछ कट सत्य निवेदन करना ही पटेगा। मै सरकार से पूछना चाहगा कि मझे एक भी ऐसे सदस्य का नाम बनलाया जाय जा दो बार गवर्नर के सामने उपस्थित हम्रा ग्रार जिसने एक बार जाकर एक बान कही भ्रोर दूसरी बार जाकर दुसरी बान कही। हा इतना जरूर है किन्ही सदस्यों ने दस्तखत से जब

कोई चीज गवर्नर महोदय के सामने पेश की गई तो वहा पर सदस्य ने बाद मे उपस्थित होकर कहा कि यह मेरे दस्तखत नही है। वह ग्रपना क्लैरिफिकेशन देने के लिए गवर्नर महोदय के पास गया। जब के सामने यह बात नोटिस मे ग्राई कि उसके मामने नहीं उसके पीठ के पीछे उसके बारे मे मिम-रिप्रेजेन्टेशन किया गया हे ग्रौर उसके बारे में गलत-बयानी की गई है। इसके अलावा कभी भी किसी भी प्रकार से एक ही सदस्य द्वारा दो बाते गवर्नर के सामने उपस्थित नहीं की गई। तीन तारीख को जब गवर्नर महोदय प्रेम काफ़ेंस में फैमला देने वाल थे तो उसके ग्राध घटे पहले विरोधी दल के नेता ने जिन सदस्यों के बारे में शका पैदा हो गई थी उनको गवर्नर के सामने ले स्राये और यह सिद्ध करने में कामयाब हो गये कि वे विरोधी दल मे शामिल है। उन्होंने यह सिद्ध कर दिया कि काग्रेस के साथ 91 सदस्य है ग्रीर विरोधी दल के साथ 92 सदस्य है। शायद गवर्नर महोदय ग्रपने दिमाग से काग्रेस को मरकार बनाने के लिए निमवण देना चाहते थे ग्रौर इस बात का फैसला वह तीन तारीख की प्रेस काफेस में करने वाले थे लेकिन वे उस समय इस स्थिति मे नही पहचे कि वे इस तरह का एलान कर सके ग्रोर इसी वजह से उन्होंने 24 घटे बाद प्रेम काफ्रेम करने की घोषणा की। पाच माल पहले भी इसी प्रकार काग्रेस को 176 के सदन मे 88 सदस्यो का बहमत था। उन्होने कुछ निर्दलीय उम्मीदवारी की श्रपनी तरफ मिला लिया श्रौर इस तरह से क्लियर मेजारिटी के ग्राधार पर काग्रेस की मरकार बनाई थी। लेकिन ग्राज विरोधी दल के नेता पर यह स्रारोप लगाया जाता है कि प्रजातत को सुचारू रूप से न चलने के लिए ऐसी परिस्थिति पैदा कर रहे है जबकि पाच वर्ष पूर्व इन्ही विरोधी नेताम्रो ने जिन में महारावल लक्ष्मणसिंह जी, भैरो सिंह जी स्रीर श्री स्रग्नवाल जी थे, इसी काग्रेस सरकार को ठीक प्रकार से चलने देने के लिए श्रीर वैधानिक रूप से चलने के लिए हर प्रकार का मौका दिया था। लेकिन इस बार कांग्रेस को क्लियर मेजारिटी नहीं रही। राजस्थान में कांग्रेस तीन तारीख को विलयर मेजारिटी के पद से विचत हो गई ग्रौर इसी वजह से 24 घटे के लिए प्रेम काफ्रेम को पोस्टपोन कर दिया गया। उसी दिन यहा पर दोपहर को काग्रेस ग्रध्यक्ष द्वारा यह घोषणा करवा दी गई कि चिक राजस्थान काग्रेम को स्पष्ट बहमन न होते हए भी वह वहां पर सब से बड़ी सिंगल पार्टी है इमलिए उसको वहा पर सरकार बनाने का मौका दिया जाना चाहिये। इस तरह के आदेश जयपूर में प्राप्त हए। तीन तारीख की रात को श्री सखाडिया जी ने वक्तव्य दिया कि हमारी पार्टी को स्पष्ट बहमत न होते हए भी लारजेस्ट मिगल ग्रंप है स्रोर इम वजह से हम सरकार बनाने के लिए तैयार है। मझे दुख है कि उस दिन तीन तारीख की रात को दिये गये वक्तब्य से आरे चार तारीख को सबेरे प्रेम काफेम में गवर्नर महोदय द्वारा राजस्थान में काग्रेस को मित्रमङल बनाने का ग्रवसर देने वाले बक्तव्य को माननीय मदस्य देखेंगे तो वे दोनों चीजो को ग्रपने सामने रखने की कोशिश करेगे। मैं उन से यह कहना चाहता हं कि इन दो बक्तव्यों में लेशमात में किसी को कोई अन्तर नहीं दिखलाई देगा। आज मझेद:ख के माथ कहना पडता है कि राजस्थान के गवर्नर जो राजस्थान में भारत सरकार के नुमाइन्दे हैं, राष्ट्रपति के शक्ति के ग्राधार पर काम करते है ताकि वहां पर मिवधान का ठीक प्रकार में उपयोग हो. जिनके उपर वहां की देखभाल करने की जिम्मेदारी मौपी गई है उन्होने काग्रेम पार्टी के लीडरों के नर्क के जाल में फम कर इस तरह का स्टेन्ड लिया जैमा कि काग्रेम चाहती थी ग्रौर इस तरह से उन्होंने वहा पर काग्रेस को मिल्रमेडल बनाने का मौका दिया।

राजस्थान के गवर्नर के इम निर्णय में विरोध में प्रान्त व्यापी ग्रान्दोलन हुए 137 RS.—4.

ग्रोर मैं उन घटनात्रों का वर्णन यहां पर नहीं करूंगा। सात तारीख की घटना का वर्णन मैं यहा पर इमलिए नही करना चाहता हं क्योंकि जयपुर में उस दिन जो घटना हुई उसके बारे में ज्यडिशियल जाच का ग्रादेश दे दिया गया है। लेकिन महोदया, मैं यह कह बिना नही रह सकता ह कि चकि मैं यहां पर उन घटनायो का वर्णन न कर सक, इसलिए वहा पर ज्यडिशियल इन्क्वायरी की घोषणा कर दी गई है। आज पाच, छः दिन हो गये है, लेकिन ग्रभी तक जज का पता नहीं है। जो अफसर बहां पर इन घटनात्रों के लिए जिम्मेदार थे वे आज तक समपेंड नहीं किये गये और न ही उनका स्थानातरण ही हम्रा । केवल ज्याडिशियल इन्क्वायरी की तलवार हम लोगो के गले पर लटका दी गई है ताकि हम उन घटनाम्रो का वर्णन यहा पर नहीं कर सके कि किम तरह मे उस दिन जयपूर में हत्याकान्ड हम्रा था। मैं इस पर नहीं जाउंगा। लेकिन राजस्थान के एक एक कमबे में, एक एक शहर में, 4 तारीख मे 11 तारीख तक प्रजातव की जो इत्या की गई गवर्नर महोदय के द्वारा. उसके विरोध में तीन तीन बार मारे राजस्थान में शांति हड़ताले हुई हैं और हजारों लोगो के जलस निकले है। मैं जानना चाहूंगा ला ऐड ब्राईर की दोहाई देने वाले लोगों से कि क्या राजस्थान में एक तिनका भी हिला है,क्याएक व्यक्ति भीलाके डिफायंस में गिरफ्तार किया गया है या कही भी मार्वजनिक रूप में इस शामन को कोई खतरा पैदा हुआ है। मैं आपमे जरूर इस बात का प्रोटेक्शन चाहुंगा कि राजस्थान के नागरिकों ने जो चनावों के स्राधार पर मैंडेट दिया. लोग वहा पर सरकार बनाने के मार्ग में जो सफल सिद्ध हये काग्रेम की माइनारिटी को ला कर, उनके खिलाफ ग्रगर कोई कदम उठाया जाता है तो क्या राजम्थान के लोग शाति से, अपने कानूनी दायरे में रहते हुये, इन चीजों के प्रति विरोध प्रगट न करें।

श्री सुंन्दर सिंह भंडारी]

मेरा निवेदन है कि इन सब कोशिशों के बावजद भी राजस्थान में काग्रेम पार्टी श्रपना मिवमडल बनाने की स्थिति में नही आ सकी और इस मारी परिस्थित में से रिगिल ग्राउट करने के लिये काग्रेम पालिया-मेंट्री पार्टी का एक निर्णय यहा पर हम्रा स्रौर उसके पब्लिकेशन को ग्राल इंडिया रेडियो से घोषित किया गया कि राजस्थान का काग्रेस विधायक दल मरकार बनाने के अपने फैमले को रिव्य करे। उसको ग्रनथराइजड कहा गया है, उसको रेफयट नहीं किया गया, उसको गलन नहीं कहा गया। उसको अनथराइजड कह कर उसमें से केवल निकलने की कोणिण की गई। केन्द्रीय सरकार भी इस मत की बन गई थी. केन्द्र की काग्रेस पार्टी इस मत की बन गई थी कि प्रजातंत्र में काग्रेम को अपनी सरकार बनाने के लिये दराग्रह चाहिये। लेकिन जो करनी कास्टिटयशनल परिस्थिति फार्मल इविटेशन की पैदा हो गई थी उसमें से रिगिल ग्राउट करने का एक ही मार्ग था कि काग्रेस स्वय मिवमडल बनाने से इन्कार कर दे। उस दिन की काग्रेस पालियामेट्री पार्टी की बैठक में भी मब कोशिशों के वावजूद काग्रेम बहमत का दश्य उपस्थित नहीं कर सकी। उसके बाद भी उन्होंने कहा कि हम मरकार बनायेगे। 12 तारीख़ की रात मे जो पी० टी० ग्राई० को उन्होने इटरव्य दिया है ग्रोर जो ''इडियन एक्सप्रेम" में छ ग है, "पैट्रिएट" में छपा है, उसमें सखाडिया जी ने यह दावा किया है कि मेरी तिबयत खराब हो गई थी, इस लिये कल मंत्रिमद्दन अपय नहीं लेगा, 14 तारीख को जपथ लेगा। यहा पर श्री चव्हाण ने जो कल वक्तव्य दिया है और जिसमें उन्होंने मख्य मत्री के पत्र का उल्लेख किया है, उस में उन्होंने उसको 12 तारीख का लिखा हुआ बनाया है। मै हैरान ह कि 12 तारीख की रिपोर्ट छपी है कि काग्रेस मित्रमङल बनायंगी, 13 तारीख मे एक ऐडवास की उन्होने ग्रोर कहा कि सूखाडिया

जी की तिबयत अच्छी नहीं है, इस लिये मित्रमडल 14 तारीख को अपथ अहण करेगा। 12 तारीख को चिट्ठी उन्हों गवर्नर को दी है कि मैं मित्रमडल बनाने के लिये तैयार नहीं हू और इसमें भी कारण यही दिया कि मेरे मन पर बहुत गहरा बोझा है, इस लिये मैं मित्रमडल बनाने में असमर्थ है।

तो राजस्थान मे जो कुछ हुआ है वह प्रजातन्त्र पर ग्राधारित नही है, वह कंजेक्चर्स पर स्राधारित है, वह मनो मे पैदा होने वाला ग्रविश्वास था । हरियाना मे काग्रेस के मख्य मत्री को स्पीकर के चनाव में पहले ही दिन एक झटका बर्दाश्त करना पडा, एक घणित दश्य देखना पडा, लेकिन सुखाडिया जी इतने बढ़िमान है कि उन्हों ने पहले से ग्रनमान कर लिया था कि यह जो स्पीकर का कनटेस्ट होने वाला है 15 नारीख को राजस्थान में. उस में कही भी लोकस स्टेडी हमारी नही है। उस सारी परिस्थिति का सामना करने की. इस लिये ईमानदारी से यहां में हट जाने की कोणिश करो। मैने कल भी यहां प्वाइटेड मवाल किया था। मझे दुःख है कि मुझे उस का जवाब नही मिला। मेरा यह स्पष्ट चार्ज है कि जब मुखाडिया जी ने मित्रमदल बनाने से इन्कार किया, उस समय ला ऐड ग्रार्डर सिच्यएणन की बात कुकड भ्रप की गई, पैदा की गई, बेब्नियाद पैदा की गई। उसी वक्त ला ऐड आर्डर को धट पेदा हो गया था. डेमीकसी को धेट पैदा हो गया था, कास्टिटयशनल फंकर्शनग को थेट पैदा हो गाथा, यह कह कर वहा पर राष्ट्रपति शासन की दलील दी गई। गवर्नर महोदय ने अपने लेटर मे यह कहा :

"The speeches made and the statements issued by the Opposition leaders clearly say that they will not allow a Sukhadia Government, i.e., Congress Government to function in any case and would indeed try every possible means to prevent a Congress Ministry from being sworn in."

मेरा निवेदन है कि विधान ठीक प्रकार मे राज्यपाल यह जिम्मेदारी ले कि कास्टिट्युशनल फवर्शाना हो रही है। क्या कास्टीटयुशनल फंकशनिंग केवल मिनिस्टी के साथ जुड़ी हुई है। ग्रगर गवर्नर महोदय इस रिपोर्ट मे राजस्थान में कोई भी कास्टीटयणनली फार्म्ड मिनिस्टी चल नहीं सकती तब तो मै मान सकता ह भ्रौर उस को मैं कास्टिटयशनल ब्रेक डाउन की सज़ा देने की नैयारी रखता। लेकिन जहा पर धन्हों ने, कहा है कि राजस्थान में केवल काग्रेस मिनिस्ट्री नहीं चल सकती थी, काग्रेम मिनिस्टी चलने के लिये परिस्थितिया अनकल नहीं रह गई थी। मैं समझता ह कि यह चीज किसी भी प्रकार से एक गवर्नर के पद के लिये शोभाजनक नही है।

त्राज भो गह मवी महोदय ''नार्मलसी'' वापस या जाय इस बान को दोहराने है। जहां तक प्रजातन्व के नार्मल होने का सवाल है. गवर्नर महोदय 16 मार्च को दिल्ली ग्राये थे श्रोर 17 मार्च को जयपूर पहुचे श्रौर जयपूर पन्चते ही प्रेस कारेस्पाटेट्स से उन्हों ने यह कहा है कि मै समझना ह कि राजस्थान मे णाति की ग्रवस्था की स्थिति पैदा हो गई है। 17 तारीख को उन का यह वक्तव्य ग्रखबारों में छपा है। जब वहा नार्मलसी पैदा हो गई, जब किसी भी प्रकार का थरेट नहीं रहा तो फिर ग्रव जो कुछ हो रहा है उस में कौन सा जस्टिफिकेशन है। 17 तारीख को गवर्नर महोदय ने जो प्रेस को वक्तव्य दिया, उसके बाद मैं यह प्रतीक्षा कर रहा था कि 18 तारीख को होने वाले इस राष्ट्रपति के ग्रिभ-भाषण में राजस्थान में राष्ट्रपति राज्य की ममाप्ति की बात होगी। मुझे दख है कि उस की घोषणा नहीं हुई । मुझे डर है इस बात का जो गवर्नर महोदय ने इस मे एक रिमार्क दिया है :

"I cannot for a moment expect such person to follow democratic methods and procedures in administration."

ये जो विरोधी दल के लोग चन कर ग्राये है, उन के बारे में भी गवर्नर महोदय ने फनवा दे दिया है कि ये लोग जबनक है. इन लोगों के हाथों में ग्रगर सरकार सुपूर्व की गई तो ये डेमोऋटिक फकणनिग को राज-स्थान मे लाग नहीं होने देगे। मै निवेदन करना चाहगा कि इस का मनलब यह है कि गवर्नर महोदय के सामने प्राज प्रजानन्त्र नहीं है, गवर्नर महोदय के सामने ग्राज राजस्थान मे ला ऐड ग्रार्डर सिच्यएजन के डिस्रप्ट होने का खतरा नहीं है, गवर्नर महोदय को इन विरोधी दलों के नेताओं से जाती तौर पर चिढ पैदा हो गई है। इस का इलाज वर्नमान गवर्नर महोदय के रहते कभी नहीं हो सकता। इसी लिये मेरा पूर जोर फिर से निवेदन है कि राष्ट्रपति महोदय अपनी उसी कास्टीटयशन की धारा के ग्रनसार राजस्थान में राष्ट्रपति के शासन को रिवोक कर सकते है।

गवर्नर महोदय की निर्मा प्रकार की प्रतीक्षा न करे, क्योंकि उन की एक मनः स्थिति बन गई है। राजस्थान की पालिटिकल काइसिस तथ्यो पर आधारित नहीं है, उनकी मन स्थिति पर आधारित है। इस का कोई दूसरा इलाज नहीं होगा। राजस्थान के लोगों के राजनीतिक अधिकारों को जल्दी से जल्दी प्रस्थापित करने का इसमें उल्लेख किया गया है। मझे इर है कि इस के लिए गवर्नर महोदय के लिए बहा पर मुगम परिस्थितिया पदा करना उन की मन स्थिति के कारण कभी सम्भव रहने वाला नहीं है। इसी एक बात का इस भाषण के समय सरकार के समक्ष रख कर अपने इस विरोध की प्रगट करता है।

THE DEPUTY CHAIRMAN: The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at thirty one minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, The Deputy Chairman in the Chair

THE DEPUTY CHAIRMAN I do not find anyone on the Treasury Benches.

Is any Minister in the House?

SHRI V M CHORDIA (Madhya Pradesh). No Minister, but Wouldbe Ministers are there.

THE DEPUTY CHAIRMAN. Then I shall adjourn the House for ten minutes.

The House then adjourned for ten minutes.

The House reassembled at forty minutes past two of the clock, The Deputy Chairman in the Chair.

THE DEPUTY CHAIRMAN Once again I have to draw the attention of the Treasury Benches that the House reassembles at 230 It was announced at 130 and I do hope that the Treasury Benches will take note of this that they must be in their seats at 230 sharp

SHRI T. V ANANDAN (Madras) This is not the first occasion that this has happened.

THE DEPUTY CHAIRMAN That is why I am drawing their attention over again.

श्री विमलकुमार मन्तालालजी चौर-डि़्या: ग्राञ्चर्य तो इस बात का है, उपसभापति महादया

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI B R BHAGAT) I am sorry, Madam On behalf of my colleagues I apologise to the House.

THE DEPUTY CHAIRMAN Mr. Chordia wanted to say something

श्री विमलकुमार मन्नालालजी चौरड़ियाः

म यही निवेदन कर रहा था कि यह श्रादत पुरानी है। यह श्राणा थी कि नए मिनिस्टर श्रायेगे, सम्भवत ठीक तरह से काम करेगे, यग ब्लड है। जा श्राव्ड ब्लट वाले है वे सम्भवत. लेट हा गए हो, इमलिए किसी नए मिनिस्टर का टिप्यट कर देते।

SHRI B R BHAGAT In the last fifteen years it has happened first in my life

THE DEPUTY CHAIRMAN Wnul has happened?

SHRI B R BHAGAT That I am late Because he referred to old Ministers, this has happened first in my life

THE DEPUTY CHAIRMAN Old of new, you must take the responsibility. It does not matter that individually you have not committed a lapse. But you have to take the responsibility. I think the House must be treated with proper courtesy and dignity.

MOTION OF THANKS ON THE PRE-SIDENT'S ADDRESS—contd

SHRIMATI C AMMANNA RAJA(Andhra Pradesh) Madam Deputy Chairman, I am glad that the President has addressed the joint session. and an opportunity has been afforded to the President to announce the polices of the Government and for us to hear him, and this is the proper place for him either to announce the policies or to give suggestions as he cannot criticise the Government ouside. We are meeting here under changed circumstances In some of the States some new Governments which we cannot call as party Govern-